2. Allocation made and expenditure incurred on Unani Hospital & Dispensaries Scheme

Year	Amount (Rupees)
2006-07	574 lakhs
2007-08	50 lakhs
2008-09	157.25 lakhs

Closing of MSMEs due to sickness

- *113. DR. K. MALAISAMY: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
- (a) the number of industrial units closed on account of sickness during the last five years and out of which how many were opened after rehabilitation during the last UPA Government;
- (b) whether it is not a fact that the progress was very very marginal in spite of the commitment under Common Minimum Programme; and
 - (c) what is the policy of the present Government?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) Statistics on the number of closed micro, small and medium enterprises (MSMEs) is gathered at periodic intervals through All-India Census of MSMEs. According to the Third All-India Census of Micro & Small Enterprises (MSEs) conducted for the reference year 2001-02, 8.87 lakh enterprises were found to be permanently closed out of 22.62 lakh MSEs registered upto 31st March 2001. However, the data on sick MSMEs, potentially viable sick MSMEs and those put under nursing is compiled by the Reserve Bank of India (RBI) from the scheduled commercial banks. The position for the period from March 2004 onwards upto March 2008 (latest available) is as under:

As at the end of	Number of sick MSMEs	Number of viable sick MSMEs put under nursing
March 2004*	1,38,811	783
March 2005*	1,38,041	2,080
March 2006*	1,26,824	915
March 2007	1,32,081	705
March 2008	99,941	1,312

^{*} The data pertains to MSEs only, as the medium enterprises were defined for the first time under the Micro, Small and Medium Enterprises Development Act, 2006 which became effective from 2nd October, 2006.

(b) and (c) The revival/rehabilitation of sick MSMEs is undertaken by the primary lending institutions (including commercial banks) in terms of guidelines issued by the RBI from time to time.

For this purpose, the RBI has issued detailed guidelines to banks in January 2002 on detection of sickness in MSEs at an early stage and taking remedial measures and for rehabilitation of sick MSEs identified as potentially viable. The RBI has also issued guidelines on 8th September 2005 relating to debt restructuring mechanism for small and medium enterprises (SMEs), based on the "Policy Package for Stepping up Credit to SMEs" announced by the Central Government on 10th August 2005.

The Standing Advisory Committee on Flow of Institutional Credit to the MSME sector in RBI had observed in January 2007 that there was considerable delay in rehabilitation/nursing of the potentially viable units, mainly on account of the inability of the promoters to bring in additional contribution. Consequent to this, a Working Group on 'Rehabilitation of Sick SMEs' was constituted to look into the issues and suggest remedial measures so that the potentially viable sick units could be rehabilitated at the earliest. Based on the recommendations of the Working Group, the RBI has advised all scheduled commercial banks on May 4, 2009 to consider, for speedy implementation, the recommendations made with regard to timely and adequate flow of credit to the MSE sector. The Banks have also been advised to apply the RBI's guidelines on debt restructuring optimally and in letter and spirit and put in place their own non-discretionary one-time settlement (OTS) policy for this sector.

Katra-Qajigund rail line

†114. SHRI SHREEGOPAL VYAS: Will the Minister of RAILWAYS be pleased to state:

- (a) whether work is going to recommence on the Katra-Qajigund railway line;
- (b) whether the bridge would be made on previous location, or the route would be changed;
- (c) whether accountability for the delay in execution and escalation in expenditure incurred so far has been fixed; and
 - (d) if not, the time by when it will be done?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) to (d) Due to technical problems and safety/security considerations, the alignment between Katra-Qajigund was reviewed and an Expert Committee was appointed to study the issues involved Committee has recently submitted its report, which is under examination. Since it is a project of National importance, top most priority will be accorded for completion of the project.

Jammu-Udhampur-Srinagar-Baramulla rail project

*115. DR. E.M. SUDARSANA NATCHIAPPAN: SHRI SANTOSH BAGRODIA: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi